

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 295 of 2013 &
I.A. Nos. 12, 41 & 42 of 2014**

Dated : 3rd April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Motors Ltd. ... Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
for R.1
Mr. Atul Nanda, Sr. Adv.
Mr. Samir Malik for R.2
Mr. Apoorva Misra
Mr. Abhishek Munot
for Intervener
Mr. Subodh S. Patil
Ms. Supriya Deshpande
(I.A. No. 42/14)**

ORDER

As agreed by the learned counsel for the parties, post the
matter for further hearing on **9.04.2014.**

**(Rakesh Nath)
Technical Member
Ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**